

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No2  
CA(CAA)/58(AHM)2022

**Order under Section 230-232**  
**Co.Act,2013**

**IN THE MATTER OF:**

Torrent Gas Pune Ltd  
Torrent Gas Moradabad Ltd  
Sanwariya Gas Ltd  
Torrent Gas Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..06/10/2022**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Monaal Davawala, Adv. for Ms. Swati Soparkar, Adv.  
For the Respondent :

**ORDER**

List the matter before the Regular Bench on 17.10.2022.

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**AJAI DAS MEHROTRA**  
**MEMBER (TECHNICAL)**

-sd-

**DR.MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**